

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION No. 455
TO BE ANSWERED ON: 06/12/2023
EXPORT OF TRIBAL PRODUCTS

455 SMT. PRIYANKA CHATURVEDI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether Government has taken any step to include the Tribes in the mainstream economic activity, if so, the details thereon;
- (b) whether Government has provided any incentives to them for promotion and export of tribal products, if so, the details thereon, State-wise;
- (c) the quantum of tribal products exported in the last five years, State-wise;
- (d) whether Government has any data regarding significant Tribal products in every State of the country, if so, the details thereof; and
- (e) whether Government has any specific credit schemes to promote tribal products, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT RENUKA SINGH SARUTA)

(a): The Ministry of Tribal Affairs through its two agencies namely Tribal Co-operative Marketing Development Federation of India (TRIFED) & National Scheduled Tribes Finance & Development Corporation (NSTFDC) have contributed significantly in promoting economic activities being undertaken by the tribal communities and have impacted in turn their economic development.

Under the component of 'Van Dhan' of Pradhan Mantri Janjatiya Vikas Mission (PMJVM) scheme, TRIFED has sanctioned 3958 Van Dhan Vikas Kendras associating 11.83 lakh beneficiaries since its inception in 2019-20. These VDVKs have made a business of around Rs. 41 crores through value addition of Minor Forest Produces (MFPs) and non-MFPs so far. State-wise details of the same are enclosed in **Annexure**.

Further, TRIFED has also empaneled 3069 tribal artisans / suppliers and has realized a sale of Rs. 172.55 crores by marketing of various categories of tribal products through their online / offline platforms since 2019-20. Year-wise details of the same are as under:

S. No	Year	Gross Sale (Rs in crore)
1	2019-2020	40.29
2	2020-2021	30.12
3	2021-2022	43.42
4	2022-2023	36.12
5	2023-2024(upto 30.11.2023)	22.60
TOTAL		172.55

Similarly, NSTFDC has disbursed concessional loans amounting to Rs. 1343.06 crores to 2.56 lakh beneficiaries since 2019-20 under its schemes like Term Loan, Adivasi Mahila Sashaktikaran Yojana, Micro Credit scheme, Adivasi Shiksha Rrinn Yojana etc. for undertaking various economic activities. The year-wise details of the same are as under:

Fin. Year	Disbursement (Rs. in crores)	No. of Beneficiaries
2019-20	285.37	1,20,831
2020-21	367.90	1,69,539
2021-22	272.92	1,65,101
2022-23	299.29	72,992
2023-24 (as on 31.10.23)	117.58	27,662
Total	1343.06	256,128

(b) & (c): As part of its marketing development activities, TRIFED also explores export markets. As part of export promotion of tribal products, TRIFED participated in few international fairs organised overseas through ITPO/ EPCH, the details of which are given below:

S. No.	Financial Year	Name of International Exhibition	Date of Exhibition
1	2015-16	AFL Artigiano Infiera, Milan, Italy	5- 13 December, 2015
2	2018-19	Asian Gifts & Premiums Show, Hong Kong	20-23 October, 2018
3	2020-21	Berlin Bazaar, Germany	3-7 November, 2021

In addition, to promote tribal products in the international market TRIFED has sent tribal products to 63 Indian Missions/Embassies abroad to set up Atmanirbhar Bharat Corners there. Till date 42 such Atmanirbhar corners have been set up in Indian Missions abroad. Further, the tribal products of empanelled tribal artisans from various states amounting to Rs. 23.29 lakhs have been exported through TRIFED during last 5 years.

(d): The State-wise significant tribal products are given below:

S. No	State	Prominent Products
1	Andhra Pradesh	Jewellery, Banjara embroidery, Mirror & beadwork, Organic & Natural Products like Honey, Turmeric, Araku Coffee, Soaps etc.
2	Arunachal Pradesh	Apatani, Home furnishings, Organic & Natural products like pickle
3	Assam	Muga Silk, Organic & Natural products like Honey, Ginger, Jewellery, Red Rice
4	Bihar	Sikki Grass, Woolen products,
5	Chhattisgarh	Dokra craft, Kosa silk, Organic & Natural products like Honey
6	Ladakh	Pashmina, Apricot
7	Gujarat	Pithora Paintings, Decorative hangings, Organic & Natural products like Cashewnuts, Red Rice etc.

8	Himachal Pradesh	Pashmina/ Yak/ Sheep/ Angora wool products, jewellery
9	Jammu and Kashmir	Pashmina/ Yak/ Sheep/ Angora wool products
10	Jharkhand	Tussar Silk, Lac jewellery, Sabai grass products, Bamboo baskets & tray etc, Organic & Natural products like Haldi, pickle, etc,
11	Karnataka	Bidri craft, Banana fibre products, Organic & Natural products like Honey, Hair oil, cloves
12	Kerala	Organic & Natural products like Coffee, Cashewnuts, Spices like Cloves, Cardomom, pepper
13	Madhya Pradesh	Gond Paintings, Bagh print, Maheshwari, Chanderi, Organic & Natural products like Honey, Chyawanprash, Tulsi products etc.
14	Maharashtra	Warli art, Organic & Natural products like Madua biscuits, Honey, pickles, Mahua flower-based products like laddoo etc
15	Manipur	Longpi pottery, cane & bamboo baskets, Black Rice, Red Rice, Pickle, Cinnamon, Ginger products
16	Meghalaya	Lakadong Turmeric, Ginger
17	Mizoram	Mizo weave products, cane products, Cinnamon, Ginger products, Sticky Rice
18	Nagaland	Traditional Naga Shawls & Jackets, jewellery
19	Odisha	Saura painting, Pattachitra art, Organic & Natural products like Turmeric, Dongria Kondh shawls
20	Rajasthan	Applique work, Blue Pottery, Meenakari art, home furnishings, Organic & Natural products like Honey,
21	Sikkim	Lepcha weave products, Organic & Natural products
22	Tamil Nadu	Toda Embroidery products, Kurumba paintings, Organic & Natural Products like Tea, Coffee,
23	Telangana	Tribal Jewellery, Banjara emboiderry, Organic & Natural Products like Honey, Turmeric, Soaps
24	Tripura	Bamboo products
25	Uttar Pradesh	Daurrie rugs,
26	Uttarakhand	Sheep/ Angora Woolen products
27	West Bengal	Tassar silk, Kantha Embroidery,

(e): The Ministry of Tribal Affairs has no any specific credit scheme to promote tribal products.

Annexure referred to reply to Part (a) of RSUQ No. 455 for answer on 06.12.2023

S. No	State	Total Number of VDVks Sanctioned	Total No. of Van Dhan beneficiaries	Total Sales reported (in Lakhs)
1	Andhra Pradesh	415	123578	278.477
2	Arunachal Pradesh	106	32897	6.17
3	Assam	471	143309	360.47
4	Chhattisgarh	139	41700	753.04
5	Dadra & Nagar Haveli and Daman & Diu	1	302	5
6	Goa	10	3000	31.6
7	Gujarat	200	57968	6
8	Himachal Pradesh	4	1110	7.7
9	Jammu & Kashmir	100	29791	0
10	Ladakh	10	3000	0
11	Jharkhand	146	43701	44.4
12	Karnataka	140	41748	24.27
13	Kerala	44	12038	7.91
14	Madhya Pradesh	126	37860	130.31
15	Maharashtra	264	79350	97.32
16	Manipur	200	60403	303.55
17	Meghalaya	169	50835	14.71
18	Mizoram	259	76168	295.71
19	Nagaland	284	85198	409.02
20	Odisha	170	50094	1072.01
21	Rajasthan	479	144803	117.43
22	Sikkim	80	23381	15.84
23	Tamil Nadu	8	2400	93.24
24	Telangana	17	5100	0
25	Tripura	57	16116	17.91
26	Uttar Pradesh	25	7238	6.97
27	Uttarakhand	12	3605	3.89
28	West Bengal	22	6719	0
TOTAL		3958	1183412	4102.95
